

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/215/2020, IA (IBC)/1458/2023, IA (IBC)/1152/2023, IA (IBC)/421/2024 in CP(IB) No.678/7/HDB/2018
NAME OF THE COMPANY	Axis Bank Ltd
NAME OF THE PETITIONER(S)	Lanco Kondapalli Power Ltd
NAME OF THE RESPONDENT(S)	Axis Bank Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1458/2023

Present: Ld. Counsel Mr. G. Bhupesh for the Applicant.

Mr. Anupm Prakash for the Liquidator, Mr. Pankaj Dhanuka, liquidator in person.

Pleadings stand completed.

IA (IBC)/1152/2023

Present: Ld. Proxy Counsel Mr. Srikant Rathi for the Applicant.

Mr. Anupm Prakash for the Liquidator, Mr. Pankaj Dhanuka, liquidator in person.

Matter is pending before the Hon'ble NCLAT.

IA (IBC)/421/2024

Present: Ld. Counsel Mr. Sameer Kumar for the Applicant.

Mr. Anupm Prakash for the Liquidator, Mr. Pankaj Dhanuka, liquidator in person.

At request of the Counsel for the Applicant, **all these applications are adjourned to 29.05.2024 along with IA /215/2020.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)